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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 02.30 PM

I	PRESENT: SHRI K. ANANTHA	PADMANABHA SWAMY, MEMBE	R-JUDICIAL				
NAME OF THE PETITIONER(S) :		: : TCP/164/2016 : Joseph Selvakumar : M/s Chandra Royal Inn Private Limited & 2 others					
				UNDER	SECTION	: 397/398	
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
ł .	R - RAJESH	Council for RifeR2	7. A				
2-	BPRAGADEESH	V	/				
	(FOY) (K.MOORTHY).	Coursel propertitioner	Balyh				
) M/	Gamesh & Granuth	Courel for R3	1				
	/	V	- No. 197				

ORDER

Heard both the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc